

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

In conformance with the order dated 19.05.2022 of the Hon'ble Supreme Court of India in *Suo Moto Writ (Criminal) No.2 of 2020 in Re "Expeditious Trial of Cases under Section 138 of NI Act, 1981"* the following shortlisted officials (*retired from this establishment*) engaged on contractual basis (*for a period of one year*) are hereby attached with the Presiding Officers of Special Courts (NI Act) in the districts as mentioned against their name w.e.f. 01.09.2022:

Sl. No.	Name	Place of Posting
1.	Sh. Virendra Pal Dhingra S/o sh. Rati Ram	Reader attached with Presiding Officer, Special Courts (NI Act), South West, Dwarka Courts, New Delhi.
2.	Sh. Sunil Kumar Vats S/o Sh. Jai Narayan Vats	Ahlmad attached with Presiding Officer, Special Courts (NI Act), South West, Dwarka Courts, New Delhi.
3.	Sh. Selvarajan N S/o Sh. Narayanan Achary N	Asstt. Ahlmad attached with Presiding Officer, Special Courts (NI Act), South West, Dwarka Courts, New Delhi.
4.	Sh. Jaipal Singh S/o Sh. Gopali Ram	Reader attached with Presiding Officer, Special Courts (NI Act), Central, Tis Hazari Courts, Delhi.
5.	Sh. Jaiveer singh S/o sh. Sarda Ram	Ahlmad attached with Presiding Officer, Special Courts (NI Act), Central, Tis Hazari Courts, Delhi.
6.	Sh. Harish Chand S/o Sh. Pannu Ram	Asstt. Ahlmad attached with Presiding Officer, Special Courts (NI Act), Central, Tis Hazari Courts, Delhi.
7.	Sh. Rajender Singh Phartiyal S/o Sh. Jait Singh Phartiyal	Reader attached with Presiding Officer, Special Courts (NI Act), South, Saket Courts, New Delhi.
8.	Sh. Narender Kumar S/o Sh. Hukam Singh	Ahlmad attached with Presiding Officer, Special Courts (NI Act), South, Saket Courts, New Delhi.
9.	Sh. Ashok Kr. Mandhotra S/o Sh. Ganga Ram	Asstt. Ahlmad attached with Presiding Officer, Special Courts (NI Act), South, Saket Courts, New Delhi.
10.	Sh. Rajinder Kumar S/o Sh. Jagua Ram	Reader attached with Presiding Officer, Special Courts (NI Act), South East, Saket Courts, New Delhi.
11.	Sh. Mukesh Chandra Soni S/o sh. Tej Pal Singh	Ahlmad attached with Presiding Officer, Special Courts (NI Act), South East, Saket Courts, New Delhi.
12.	Sh. Rajendra Singh Rana S/o Sh. Malkhan Singh Rana	Asstt. Ahlmad attached with Presiding Officer, Special Courts (NI Act), South East, Saket Courts, New Delhi.
13.	Sh. Khagraj Kandel S/o Sh. Lakshmi Prasad	Reader attached with Presiding Officer, Special Courts (NI Act), New Delhi, Patiala House Courts, New Delhi.
14.	Sh. Rajendra Singh Jimiwal S/o Sh. Narayan Singh Jimiwal	Ahlmad attached with Presiding Officer, Special Courts (NI Act), New Delhi, Patiala House Courts, New Delhi.
15.	Sh. Narendra Singh S/o Sh. Kunwar Singh	Asstt. Ahlmad attached with Presiding Officer, Special Courts (NI Act), New Delhi, Patiala House Courts, New Delhi.

Note: All the aforesaid re-employed officials are to report on 01.09.2022 to the Ld. Presiding Officers in the respective District in which they have been deputed/attached vide the immediate order.

GIRISH
KATHPALIA
(Girish Kathpalia)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

Digitally signed by GIRISH
KATHPALIA
Date: 2022.08.29 11:31:29
+05'30'

No. 64731-795 P&T/Admn-II/HQs/Delhi/2022

Dated, Delhi the 29/AUG/2022

Copy forwarded for information and necessary action to:

1. Ld. Principal District & Sessions Judges, South-West, New Delhi, South and South-East, New Delhi.
2. Ld. Officers concerned.
3. The Personal Office of the Ld. Principal D&SJ (HQs), THC, Delhi.
4. All the DDOs, Accounts Branches concerned for further necessary action as per rules.
5. The Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
6. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
7. The officials concerned (through e-mode, as well) for necessary compliance.

Balbir Singh
29/8/22
(Balbir Singh Shalar)
Administrative Officer (Judl.)
Admn.-II (HQs), THC, Delhi

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